

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00736/2017**

Thursday, this the 12<sup>th</sup> day of April, 2018

**CORAM:**

**Hon'ble Dr.K.B.Suresh, Judicial Member**

Sukumaran K.P., aged 72 years  
 S/o K.P.Chinnan  
 Office Superintendent-II (Retd)  
 Divisional Office, Palakkad Division  
 Southern Railway.  
 Residing at Kavil Padath House  
 Neduvu P.O., Parappanagadi  
 Malappuram District.

Applicant

(By Advocate: Mr.P.M.Mohammed Shiraz)

**Versus**

1. Union of India represented by  
 Secretary to Government of India  
 Ministry of Railway, Rail Bhavan  
 New Delhi-110 001.
2. The General Manager  
 Southern Railway, Headquarters Office  
 Moore Market Complex  
 Chennai-600 003.
3. Divisional Personnel Officer  
 Divisional Office, Palakkad Division  
 Southern Railway, Olavakkode-695 014.

Respondents

(By Advocate: Ms. Mini R.Menon, ACGSC)

This Original Application having been heard on 12<sup>th</sup> April, 2018, the Tribunal delivered the following order on the same day:

ORDER

Both counsels submit that during the pendency of the OA, the respondents have settled the matter and deposited the amount with the bank. The applicant's counsel submits that the OA has become infructuous.

2. Hence the OA is closed as infructuous. No order as to costs.

(Dr.K.B.Suresh)  
Judicial Member

aa.

**Annexures filed by the applicant:**

Annexure A1: Copy of O.M.No.38/37/08-P&PW(A) dated 6.4.2016 of Deputy Secretary to Government of India.

Annexure A2: Copy of circular RBE No.35/2016 dated 13.4.2016

Annexure A3: Copy of application dated 28.6.2016 of the applicant.

Annexure A4: Copy of letter No.P500/PGT/P/19480 dated 11.5.2017 of Assistant Divisional Finance Manager, Palakkad.

Annexure A5: Copy of Pension Payment Order dated 23.4.2009.

Annexure A6: Copy of representation dated 9.6.2017 of the applicant.

**Annexure filed by the respondents.**

Annexure R1: Copy of letter No.J/P.626/IX/06/2005/SKP dated 23.10.2017.